

**GOVERNMENT OF INDIA  
LABOUR AND EMPLOYMENT  
LOK SABHA**

UNSTARRED QUESTION NO:4172  
ANSWERED ON:29.08.2011  
STRENGTHENING OF LABOUR LAWS  
Singh Shri Bhupendra ;Yadav Shri Om Prakash

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) whether the Government has proposal to strengthen/revamp or amend the existing labour laws;
- (b) if so, the details thereof;
- (c) if not, the reasons therefor;
- (d) whether the existing number of labour inspectors are sufficient in view of the rise in population and vocations;
- (e) the State-wise number of vacant post of labour inspectors at present; and
- (f) whether rapid growth has created a skill shortage and skill mismatch in the country?

**Answer**

MINISTER OF LABOUR AND EMPLOYMENT(SHRI MALLIKARJUN KHARGE)

(a) to (c): Review/updation of labour laws is a continuous process and changes are affected in labour laws from time to time by the Government in order to bring them in tune with the emerging needs of the economy and after detailed consultation with the stake holders . Recent amendments carried out include those under the Payment of Wages Act, 1936, the Payment of Bonus Act, 1965, the Apprentices Act, 1961, the Payment of Gratuity Act, 1972, the Employees' State Insurance Act, 1948, the Industrial Disputes Act, 1947, the Plantation Labour Act, 1951 and the Workmen's Compensation Act, 1923. A new Act, namely, the Unorganized Workers' Social Security Act, 2008 has also been enacted.

(d) & (e): After the recent amendments in the Industrial Disputes Act, 1947 and inclusion of additional establishments in the Central Sphere, a final assessment is to be made of the extent shortage of Labour Inspectors/ Labour Enforcement Officers (Central). The State-wise list of vacancy position of Labour Enforcement Officers (Central) in the Office of the Chief Labour Commissioner (Central) is given at Annexure.

(f): There is an emerging shortage and mismatch of skill with rapid growth of the country. To address this issue, the National Skill Development Corporation has been set up and a National Skill Development Policy has been formulated.